

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

110. I.A. 4148/2023
I.A. 1297/2022
I.A. 1295/2022
I.A. 860/2020
IN
C.P.(IB)-31(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Oriental Bank of Commerce
V/s.
Hotel Reeva Pvt. Ltd

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Ayush Rajani a/w Adv. Khushboo Shah i/b AKR Legal for the Liquidator,
Adv. Kunal Kanungo a/w Adv. Tanushree Sagani for the Applicant in I.A.
1295/2022 & 1297/2022 and R-9 in I.A. 4148/2023, Adv. Suraj Chaudhari
for the R-1 & R-2 in I.A. 560/2020 and R-3 & R-4 in I.A. 4148/2023 are
present.

I.A. 4148/2023

1. None appeared for the Applicant. R-9 has filed reply which is lying under scrutiny. One last and final opportunity is granted to the Respondents to file reply after serving a copy on the other side within two weeks failing which their rights to reply shall stand forfeited. List on **03.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)